

No. L-1/8/2009/CERC  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**NEW DELHI**

**Coram**

1. **Dr, Pramod Deo, Chairperson,**
2. **Shri Rakesh Nath, Member (EO)**
3. **Shri. S Jayaraman, Member**
4. **Shri V.S. Verma, Member**

In the mater of

Central Electricity Regulatory Commission (Power Market) Regulations, 2010.

**ORDER**

The Commission had published draft of the Central Electricity Regulatory Commission (Power Market) Regulations, 2009 to invite comments/ suggestions/ objections from the stakeholders through public notice dated 22.9.2009. Subsequently, the Commission, vide its notification dated 19.10.2009 extended the date for submission of comments/ suggestions/ objections up to 10.11.2009. A public hearing was also held on these draft regulations on 25.11.2009.

2 The views of the stakeholders received in response to the above public notices and in the public hearing have been considered by us very carefully. We direct that the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 as per the notification placed below be published in the Official Gazette to be applicable with effect from the date of publication in the Official Gazette. We shall separately, in due course of time, indicate our reasons for the decisions on the responses received.

Sd/= **(V.S. Verma)**  
Member

Sd/= **(S. Jayaraman)**  
Member

Sd/= **(Rakesh Nath)**  
Member (EO)

Sd/= **(Dr. Pramod Deo)**  
Chairperson

**New Delhi, dated 19<sup>th</sup> January 2010**